

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 15(ND)2008
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017**

NAME OF THE COMPANY: Sh. Pramod Goil Vs. M/s Shre Bihari Forgings Pvt. Ltd. & Ors

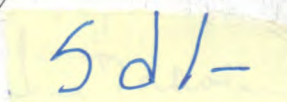
SECTION OF THE COMPANIES ACT: 397/398

| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|---------------------|--------------------|---------------------------|------------------------------|-------------------------|
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Present: Ms. Swaralipi Deb Roy, Advocate for Respondent.

ORDER

List this case along with CP 103(ND)2009 on 15.02.2017


(Ina Malhotra)
Member Judicial